

Government of Jammu and Kashmir  
Department of Law, Justice and Parliamentary Affairs  
Civil Secretariat  
Srinagar/Jammu  
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Subject:-Litigation Reforms and effective monitoring of Litigation in Union territory of  
Jammu and Kashmir-Appointment of Officer In charge(OIC) Litigation.

**GOVERNMENT ORDER NO:- 6120-JK (LD ) of 2024**

**DATED:- 08 - 05 - 2024**

Sanction is hereby accorded to the appointment of Officer's of Power Development Department as mentioned in annexure to this Government Order as Officer In charge (OIC) Litigation for the cases indicated against each including Contempt Petition, if any, pending before Hon'ble Supreme Court of India/Hon'ble High Court of J&K and Ladakh/Central Administrative Tribunal or any other forum.

The terms and conditions of appointment of the OIC shall be governed by the provisions of Government Order No.1673-JK(LD) of 2021 dated 24.03.2021.

**By order of Government of Jammu and Kashmir.**

Sd/-

(Achal Sethi)

Secretary to Government,

Dated:- 08 - 05 - 2024

No:- LAW-OIC/5/2024

Copy to the:-

1. Learned Advocate General, J&K.
2. Principal Secretary to Hon'ble Lieutenant Governor, Raj Bhawan.
3. Joint Secretary(J&K), Ministry of Home Affairs, Government of India.
4. Principal Secretary to Government, Power Development Department.
5. Registrar General, High Court of J&K and Ladakh, Jammu/Srinagar.
6. Principal Secretary to Hon'ble Chief Justice, High Court of J&K and Ladakh.
7. Director Litigation , Srinagar/ Jammu.
8. Law Officer concerned
9. Officer In Charge Litigation(OIC).
10. Private Secretary to Chief Secretary for information of Chief Secretary.
11. Private Secretary to Secretary Law.
12. Incharge Website.
13. Government Order file.
14. Concerned file.

( Reyaz Ali Bhat)

Assistant Legal Remembrancer

**Annexure to the Government Order No.6120-JK(LD) of 2024 dated 08.05.2024**

S.No.	Case No. & titled	OIC	
1	1. LPA titled UT of J&K V/s Sagar Singh.  2. LPA titled UT of J&K V/s Manisha Sharma	<b>Er. Janak Raj Sharma</b>	<b>Executive Engineer, Electric division-III Jammu</b>
2	LPA titled UT of J&K V/s Arti Devi CP No. 24 of 2024 Rajesh kumar V/s PDD	<b>Er. Ashok Chibber</b>	<b>Executive Engineer, Electric Division-II Jammu</b>
3	LPA UT of J&K V/s Sham Dev Singh	<b>ER. Mohd. Rashid</b>	<b>Executive Engineer, Electric Division Rajouri</b>
4	TA No. 5266/2021 titled Raj Kumar V/s UT of J&K and Ors.	<b>Er. Surinder Kumar</b>	<b>Executive Engineer, Electric division Kathua</b>
5	WPC 3042/2023 titled Jeet Singh V/s UT of J&K	<b>Er. . Aftab Ahmad</b>	<b>Executive engineer Electric Division Poonch</b>
6	1. TA No. 7130/2021 titled Krishan Lal V/s UT of J&K.  2. TA No. 8604/2020 in SWP 2512/2017 titled Bansi Lal V/s UT of J&K	<b>Er Sushma Rani, TO to Chief Engineer</b>	<b>Chief Engineer, D, JPDCL</b>
7	TA No. 1537/2020 in SWP No. 03/2019 titled Mehboob Iqbal Matoo and Ors. V/s UT of J&K and Ors.	<b>Er. M.P Singh</b>	<b>Executive Engineer STD Doda</b>
8	WPC 2144/2022 titled Kuldeep Kumar	<b>Er.Sunil Pandoh</b>	<b>Executive Engineer, Electric division Udhampur</b>
9	TA No. 7256/2021 in SWP No. 2677/2013 titled Zia Ul Hafiz V/s UT of J&K and Ors.	<b>Mr. Zakir Ahmad Wani</b>	<b>Deputyy Secretary to Government</b>

*AM*

*Reyaz*